

Annexure – 1

Name of the corporate debtor: SAI KRISHNODAYA PRIVATE LIMITED Date of commencement of CIRP: 29/06/2018 (Liquidation initiated on 24/04/2023) List of creditors as on: 24/04/2023

List of Financial creditors

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sarwottham Ispat Limited	21-07-2023	3,66,12,500	3,66,12,500	Unsecured Creditor	No	No	No	100.00%	-	-	-	-	
	Total		3,66,12,500	3,66,12,500					100.00%	-	-	-	-	